

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

32. C.P.(IB)-2748(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **18.11.2019**

NAME OF THE PARTIES: Bhagwati Trading Company.

**v/s.**

Darshan Developers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Petitioner present. No representation on the side of the Corporate Debtor even though the notice has been served.

Counsel for the Petitioner is directed to take out one more notice clearly indicating the next date of hearing to the other side and it is made clear that if the respondent fails to appear on the next date of hearing, the matter shall be decided on merits. List this matter on 29.11.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

